No.GOB(I) 4(1)/2025

## HIGH COURT OF KARNATAKA, BENGALURU, DATED: 2<sup>ND</sup> MAY, 2025.

# **NOTIFICATION**

# PART-A

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service and for administrative reasons, to take effect from the forenoon of **JUNE 2**, **2025**:-

S1. No.	Name of the Officer	Present place of working	Place to which posted
1	2	3	4
1.	Smt. B.S. Bharathi	Prl. District and Sessions Judge, Chamarajanagar.	Prl. District and Sessions Judge, Dharwad. (Vice Smt. B.G. Ramaa – due for retirement on 31.05.2025)
2.	Sri. Subramanya J.N.	Chief Judge, Court of Small Causes, Bengaluru City.	Prl. District and Sessions Judge, Mandya. (Vice Sri. M. Brungesh - transferred)
3.	Sri. Basavaraj	Prl. District and Sessions Judge, Gadag.	Prl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. Ravindra M. Joshi – due for retirement on 31.05.2025)
4.	Smt. B.S. Rekha	District and Sessions Judge, Yadgir.	Proposed for appointment as Prl. Judge, Family Court, Bengaluru. <i>(Vacant Court)</i>

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5.	Sri. M. Brungesh	Prl. District and Sessions Judge, Mandya.	Chief Judge, Court of Small Causes, Bengaluru City. (Vice Sri. Subramanya J.N. – transferred)
6.	Smt. Prabhavathi G.	V Addl. District and Sessions Judge, Shivamogga (to sit at Sagar).	Prl. District and Sessions Judge, Chamarajanagar. (Vice Smt. B.S. Bharathi - transferred)
7.	Smt. Nagaveni	II Addl. District and Sessions Judge, Chikkaballapura (to sit at Chintamani).	Prl. District and Sessions Judge, Gadag. (Vice Sri. Basavaraj – transferred)
8.	Sri. Marulasidda- radhya H.J.	I Addl. District and Sessions Judge, Shivamogga.	District and Sessions Judge, Yadgir. (Vice Smt. B.S. Rekha – transferred)
9.	Sri. Hareesha A.	XXVII Addl. City Civil and Sessions Judge, Bengaluru City.	Prl. District and Sessions Judge, Vijayapura. (Vice Dr. Kasanappa Naik – due for retirement on 31.05.2025)
10.	Sri. Parameshwara Prasanna B.	I Addl. District and Sessions Judge, Dharwad (to sit at Hubballi).	I Addl. District and Sessions Judge, Kodagu-Madikeri. (Vice Smt. Prashanthi G. – transferred)
11.	Sri. T.P. Ramalinge Gowda	VII Addl. District and Sessions Judge, Tumakuru.	Proposed for appointment as Prl. Judge, Family Court, Kolar. (Vice Smt. S. Nirmala Devi – transferred)

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12.	Sri. Syed Baleegur Rahaman	Addl. District and Sessions Judge-FTSC-I, Bagalkot.	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Vijeth V. – transferred)
13.	Sri. K.M. Rajashekar	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru.	II Addl. District and Sessions Judge, Chikkaballapura (to sit at Chintamani). (Vice Smt. Nagaveni – transferred)
		(ON REPATRIATION)	
14.	Sri. Siddalinga Prabhu	Prl. Judge, Family Court, Ballari.	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Ravindra R. – transferred)
15.	Sri. Gopal Krishna Rai T.	III Addl. District and Sessions Judge, Mandya (to sit at Srirangapatna).	XXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
16.	Sri. Sachin Kaushik R.N.	Addl. District and Sessions Judge, Bidar.	V Addl. District and Sessions Judge, Vijayapura (to sit at Muddebihal). (Newly Created Court - vide G.O.No.LAW – LCE/118/ 2023 dated 09.12.2024).
17.	Sri. Vinay D.	Addl. District and Sessions Judge-FTSC-I, D.K. Mangaluru.	I Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. Mallikarjuna Swamy H.S. – transferred)

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18.	Sri. Rudolph Pereira	Presiding Officer, Industrial Tribunal, Mysuru.	XXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court-CBI cases) (Vice Sri. H.A. Mohan – transferred)
19.	Smt. Sharadha B.	III Addl. Prl. Judge, Family Court, Bengaluru.	Addl. District and Sessions Judge-FTSC-I, Chikkaballapura. (Vice Smt. Savitha Kumari N. – transferred)
20.	Smt. K. Bhagya	III Addl. District and Sessions Judge, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i>
21.	Sri. Yashawant	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	II Addl. District and Sessions Judge, Bidar (to sit at Basavakalyan). (Vice Sri. Raghavendra S.C. – transferred)
22.	Sri. H.A. Mohan	XXXII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Subhash Sankad – transferred)

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23.	Sri. Shankarappa Nimbanna Kalkani	Addl. District and Sessions Judge, Chitradurga.	LXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Hemanth Kumar C.R. – transferred)
24.	Smt. Panchakshari M.	IV Addl. Prl. Judge, Family Court, Bengaluru.	I Addl. District and Sessions Judge, Ramanagara. <i>(Vacant Court)</i>
25.	Smt. Sumangala S. Basavannour	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Tumakuru (to sit at Madhugiri). (Vice Sri. Yadava K. – transferred)
26.	Smt. K.S. Jyothishree	II Addl. Prl. Judge, Family Court, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Udupi. <i>(Vacant Court)</i>
27.	Sri. H. Sashidhara Shetty	IV Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Bengaluru. <i>(Vacant Post)</i>
28.	Sri. Abhay Dhanapal Chougala	District Judge, OOD, Chairman, Permanent Lok Adalat, Mangaluru. (ON REPATRIATION)	I Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Marulasidda- radhya H.J. – transferred)

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29.	Sri. Mohan Prabhu	IV Addl. District and Sessions Judge, Belagavi.	LV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Kemparaju – transferred)
30.	Sri. Rama Naik	Addl. District and Sessions Judge-FTSC-I, Vijayapura.	Addl. District and Sessions Judge-FTSC-III, Bengaluru Rural District, Bengaluru. (Vice Sri. Venkatesh – transferred)
31.	Sri. Shivaprasad K.B.	Addl. District and Sessions Judge, Chikkaballapura.	I Addl. District and Sessions Judge, Mandya. <i>(Vacant Court)</i>
32.	Sri. Ravindra R.	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	V Addl. District and Sessions Judge, Shivamogga (to sit at Sagar). (Vice Smt. Prabhavathi G. – transferred)
33.	Smt. Ashvini Vijay Shiriyannavar	II Addl. District and Sessions Judge, Belagavi.	Addl. District and Sessions Judge-FTSC-I, Haveri. (Vice Sri. Ningouda Patil – transferred)
34.	Sri. Abdul Rahiman Nandgadi	III Addl. District and Sessions Judge, Ballari (to sit at Hosapete).	II Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Sathisha L.P. – transferred)
35.	Sri. Jagadeesh V.N.	IV Addl. District and Sessions Judge, Hassan (to sit at Channarayapatna).	II Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Smt. Preethi K.P. – transferred)

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36.	Smt. Pallavi B.R.	II Addl. District and Sessions Judge, Shivamogga.	I Addl. District and Sessions Judge, Dharwad (to sit at Hubballi). (Vice Sri. Parameshwara Prasanna B. – transferred)
37.	Smt. Prashanthi G.	I Addl. District and Sessions Judge, Kodagu-Madikeri.	IX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Mamtaz – transferred)
38.	Sri. Khadarsab Husensab Benakatti	I Addl. Prl. Judge, Family Court, Gadag.	III Addl. District and Sessions Judge, Vijayapura. (Vice Sri. Manjunath Sangreshi – transferred)
39.	Sri. Mallikarjuna Swamy H.S.	I Addl. District and Sessions Judge, D.K. Mangaluru.	LX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Prakash Sangappa Helavar – transferred)
40.	Smt. Sandhya Rao P.	Addl. District and Sessions Judge-FTSC-I, Tumakuru.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Mysuru. (Vice Sri. Rudolph Pereira – transferred)
41.	Smt. Preethi K.P.	II Addl. District and Sessions Judge, D.K. Mangaluru.	II Addl. District and Sessions Judge, Shivamogga. (Vice Smt. Pallavi B.R. – transferred)
42.	Sri. Gangadhara C.M.	XLIX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge, Gadag. (Vice Sri. Rajeshwara S. Shetty – transferred)

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43.	Sri. Subhash Sankad	I Addl. District and Sessions Judge, Vijayapura.	I Addl. District and Sessions Judge, Belagavi. <i>(Vacant Court)</i>
44.	Sri. Sathisha L.P.	II Addl. District and Sessions Judge, Vijayapura.	XCI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Vijay Kumar - transferred)
45.	Sri. Gangadhara K.N.	XII Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Belagavi. (Vice Smt. Ashvini Vijay Shiriyannavar – transferred)
46.	Sri. Vidyadhar Shirahatti	I Addl. District and Sessions Judge, Ballari.	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Sumangala S. Basavannour – transferred)
47.	Sri. Rajeshwara S. Shetty	Addl. District and Sessions Judge, Gadag.	XI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Veeranna Somashekhar – transferred)
48.	Sri. Ningouda Patil	Addl. District and Sessions Judge-FTSC-I, Haveri.	Addl. District and Sessions Judge-FTSC-I, Shivamogga. (Vice Sri. Mohana J.S. – transferred)
49.	Sri. Manjunath Sangreshi	III Addl. District and Sessions Judge, Vijayapura.	XXI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court-CBI cases) (Vice Sri. Shridhar Gopalakrishna Bhat – transferred)

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50.	Sri. Yamanappa Bammanagi	Addl. District and Sessions Judge-FTSC-I, Kalaburagi.	II Addl. District and Sessions Judge, Yadgir (to sit at Shorapur). (Newly Created Court – vide G.O.No.LAW – LCE/206/2023 dated 04.12.2024)
51.	Sri. Hemanth Kumar C.R.	LXV Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, Tumakuru (to sit at Tiptur). (Vice Smt. Pushpavathi V. – transferred)
52.	Sri. Chennapa Gouda	III Addl. District and Sessions Judge, Belagavi.	III Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Mohamed Mujeer Ulla C.G transferred)
53.	Smt. Savitha Kumari N.	Addl. District and Sessions Judge-FTSC-I, Chikkaballapura.	III Addl. District and Sessions Judge, Belagavi. (Vice Sri. Chennapa Gouda – transferred)
54.	Sri. S. Nataraj	VI Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet). (Vice Smt. S. Sujatha – transferred)
55.	Smt. K. Kathyayani	V Addl. District and Sessions Judge, Belagavi.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. K.S. Jyothishree – transferred)

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56.	Sri. Jaishankar	LVI Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Mangaluru. (Vice Sri. Abhay Dhanapal Chougala – transferred)
57.	Sri. D.P. Kumara Swamy	District Judge, OOD, Chairman, Permanent Lok Adalat, Bengaluru. (ON REPATRIATION)	III Addl. District and Sessions Judge, Ballari (to sit at Hosapete). (Vice Sri. Abdul Rahiman Nandgadi – transferred)
58.	Smt. Latha	III Addl. District and Sessions Judge, Shivamogga.	XXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Vijaya Devaraja Urs – transferred)
59.	Sri. Mohamed Mujeer Ulla C.G.	III Addl. District and Sessions Judge, Kalaburagi.	V Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Chandrashekhar Dundappa Karoshi – transferred)
60.	Smt. Pushpavathi V.	V Addl. District and Sessions Judge, Tumakuru (to sit at Tiptur).	Proposed for appointment as Presiding Officer, Labour Court, Bengaluru. <i>(Vacant Court)</i>
61.	Sri. Mallanagouda	IV Addl. District and Sessions Judge, Mysuru.	II Addl. District and Sessions Judge, Mysuru. <i>(Vacant Court)</i>

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62.	Sri. Chandrashekhar Dundappa Karoshi	V Addl. District and Sessions Judge, Kalaburagi.	LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Roopa K.N. – transferred)
63.	Smt. G.S. Praseela Kumari	I Addl. District and Sessions Judge, Tumakuru.	XII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Gangadhara K.N. – transferred)
64.	Sri. E. Rajeeva Gowda	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (ON REPATRIATION)	XLV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Mohammed Moinuddin – transferred)
65.	Sri. Shivakumara B.	XXXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Kolar (to sit at K.G.F.). (Vice Sri. Ganapathi Gurusidda Badami – transferred)
66.	Smt. S. Nirmala Devi	Prl. Judge, Family Court, Kolar.	LI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Yashavantha Kumar – transferred)
67.	Sri. Onkarappa R.	V Addl. City Civil and Sessions Judge, Bengaluru City.	XIII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vacant Court)</i>
68.	Sri. Yadava K.	IV Addl. District and Sessions Judge, Tumakuru (to sit at Madhugiri).	IV Addl. District and Sessions Judge, Mandya. (Vice Smt. Nirmala K. – transferred)

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69.	Smt. Sandhya S.	III Addl. District and Sessions Judge, D.K. Mangaluru.	IV Addl. District and Sessions Judge, Belagavi. (Special Court for trial of cases filed under PC Act) (Vice Sri. Mohan Prabhu – transferred)
70.	Sri. Gururaj Somakkalavar	V Addl. District and Sessions Judge, Mysuru.	III Addl. District and Sessions Judge, Mysuru. (Special Court for trial of cases filed under PC Act) (Vice Smt. K. Bhagya – transferred)
71.	Sri. H.S. Manjunath	VI Addl. District and Sessions Judge, Belagavi.	V Addl. District and Sessions Judge, Belagavi. (Vice Smt. K. Kathyayani – transferred)
72.	Sri. Anantha H.	II Addl. District and Sessions Judge, Tumakuru.	I Addl. District and Sessions Judge, Tumakuru. (Vice Smt. G.S. Praseela Kumari – transferred)
73.	Smt. Sunitha S.G.	IV Addl. District and Sessions Judge, D.K. Mangaluru.	III Addl. District and Sessions Judge, D.K. Mangaluru. (Special Court for trial of cases filed under PC Act) (Vice Smt. Sandhya S. – transferred)
74.	Sri. Venkatesh	Addl. District and Sessions Judge- FTSC-III, Bengaluru Rural District, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Ballari. (Vice Sri. Siddalinga Prabhu – transferred)

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75.	Sri. Dindalkopp Shivaputra	IX Addl. District and Sessions Judge, Belagavi.	VI Addl. District and Sessions Judge, Belagavi. (Vice Sri. H.S. Manjunath – transferred)
76.	Sri. P.J. Somashekhar	VI Addl. District and Sessions Judge, Mysuru.	IV Addl. District and Sessions Judge, Mysuru. (Vice Sri. Mallanagouda - transferred)
77.	Smt. B.K. Komala	Prl. Judge, Family Court, Bidar.	Addl. District and Sessions Judge, Bidar. (Vice Sri. Sachin Kaushik R.N. – transferred)
78.	Sri. Shridhar Gopalakrishna Bhat	XXI Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Smt. Sunitha S.G. – transferred)
79.	Sri. B.G. Pramoda	II Addl. District and Sessions Judge, Ballari.	I Addl. District and Sessions Judge, Ballari. (Vice Sri. Vidyadhar Shirahatti – transferred)
80.	Sri. N. Subramanya	Prl. Judge, Family Court, Kodagu-Madikeri.	III Addl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. Basavaraja C.K. – transferred)
81.	Sri. Gururaj Gopalacharya Shirol	X Addl. District and Sessions Judge, Belagavi.	III Addl. District and Sessions Judge, Bagalkot (to sit at Mudhol). (Newly Created Court - vide G.O.No.LAW – LCE/235/ 2022 dated 07.12.2024 r/w its Corrigendum dated 31.01.2025)

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82.	Sri. Yashavantha Kumar	LI Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Shivamogga. (Vice Smt. Latha – transferred)
83.	Sri. Basavaraja C.K.	III Addl. District and Sessions Judge, Kodagu-Madikeri.	Proposed for appointment as Prl. Judge, Family Court, Kodagu-Madikeri. (Vice Sri. N. Subramanya – transferred)
84.	Sri. Mohana J.S.	Addl. District and Sessions Judge-FTSC-I, Shivamogga.	Addl. District and Sessions Judge-FTSC-I, D.K. Mangaluru. <i>(Vice Sri. Vinay D. –</i> <i>transferred)</i>
85.	Smt. Sindhu Potadar	I Addl. Prl. Judge, Family Court, Vijayapura.	Addl. District and Sessions Judge-FTSC-I, Vijayapura. (Vice Sri. Rama Naik – transferred)
86.	Smt. Roopa K.N.	LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, Mysuru. (Vice Sri. Gururaj Somakkalavar – transferred)
87.	Sri. Dayananda V.H.	District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Kalaburagi.	VI Addl. District and Sessions Judge, Mysuru. (Vice Sri. P.J. Somashekhar - transferred)

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88.	Sri. Rajesh Karnam K.	LXX Addl. City Civil and Sessions Judge, Bengaluru City.	IV Addl. District and Sessions Judge, Bagalkot. (Newly Created Court - vide G.O.No.LAW – LCE/94/ 2021 dated 16.12.2024 r/w G.O. of even number dated 07.02.2025)
89.	Smt. Mamtaz	IX Addl. City Civil and Sessions Judge, Bengaluru City.	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Vidya K transferred)
90.	Smt. Jyothsna D.	XVI Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Mandya (to sit at Srirangapatna). (Vice Sri. Gopal Krishna Rai T. – transferred)
91.	Sri. Kantharaju S.V.	VI Addl. District and Sessions Judge, D.K. Mangaluru. (ON REQUEST)	Addl. District and Sessions Judge, Chikkaballapura. (Vice Sri. Shivaprasad K.B. – transferred)
92.	Sri. Raghavendra S.C.	II Addl. District and Sessions Judge, Bidar (to sit at Basavakalyan). (ON REQUEST)	LXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. A. Earanna – transferred)
93.	Smt. M. Anitha	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	IV Addl. District and Sessions Judge, Chikkaballapura. (Newly Created Court – vide G.O.No.LAW – LCE/3/2024 dated 07.12.2024)

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94.	Sri. Veeranna Somashekhar	XI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	Addl. District and Sessions Judge, Chitradurga. (Vice Sri. Shankarappa Nimbanna Kalkani – transferred)
95.	Sri. Ramesh Durugappa Ekabote	IV Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Doddaballapura).	V Addl. District and Sessions Judge, Bagalkot. (Newly Created Court - vide G.O.No.LAW – LCE/196/ 2024 dated 15.01.2025)
96.	Smt. Kalpana M.S.	I Addl. Prl. Judge, Family Court, Bengaluru.	IV Addl. District and Sessions Judge, Hassan (to sit at Channarayapatna). (Vice Sri. Jagadeesh V.N. – transferred)
97.	Sri. Prakash Sangappa Helavar	LX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Tumakuru. (Vice Smt. Sandhya Rao P. – transferred)
98.	Sri. A. Earanna	LXII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Yadgir. (Newly Created Court – vide G.O.No.LAW – LCE/261/2022 dated 04.12.2024)
99.	Smt. Nirmala K.	IV Addl. District and Sessions Judge, Mandya.	IV Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Doddaballapura). (Vice Sri. Ramesh Durugappa Ekabote – transferred)

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100.	Sri. Ganapathi Gurusidda Badami	III Addl. District and Sessions Judge, Kolar (to sit at K.G.F.).	VI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. S. Nataraj – transferred)
101.	Smt. N. Narasamma	Addl. City Civil and Sessions Judge- FTSC-V, Bengaluru City.	II Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Anantha H transferred)
102.	Smt. S. Sujatha	II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet).	Addl. City Civil and Sessions Judge-FTSC-I, Bengaluru City. (Vice Sri. N.M. Ramesh – transferred)
103.	Sri. Laxman Ramu Kurane	XV Addl. City Civil and Sessions Judge, Bengaluru City.	V Addl. District and Sessions Judge, Bengaluru Rural District (to sit at Devanahalli). <i>(Vacant Court)</i>
104.	Sri. Krishnamurthy J.B.	LVIII Addl. City Civil and Sessions Judge, Bengaluru City.	LXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Balachandra N. Bhat – transferred)
105.	Sri. Somashekara A.	LIX Addl. City Civil and Sessions Judge, Bengaluru City.	XV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Laxman Ramu Kurane – transferred)
106.	Sri. Chinnannavar Rajesh Sadashiv	XVIII Addl. City Civil and Sessions Judge, Bengaluru City.	XLII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. K. Srividya – transferred)

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107.	Smt. K. Srividya	XLII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Kalpana M.S. – transferred)
108.	Smt. Jyothishree Ramagowda Patil	Prl. Judge, Family Court, Kalaburagi.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Sharadha B. – transferred)
109.	Sri. Rajesh Maruthi Kamate	LVII Addl. City Civil and Sessions Judge, Bengaluru City.	VI Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. Kantharaju S.V. – transferred)
110.	Sri. Kemparaju	LV Addl. City Civil and Sessions Judge, Bengaluru City.	XLIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Gangadhara C.M. – transferred)
111.	Smt. Preeti Sadguru Sadarjoshi	XVII Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	Addl. District and Sessions Judge-FTSC-I, Bagalkot. (Vice Sri. Syed Baleegur Rahaman – transferred)
112.	Smt. Sujata Madiwalappa Sambrani	XXVI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as IV Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Panchakshari M. – transferred)
113.	Sri. Mohammed Moinuddin	XLV Addl. City Civil and Sessions Judge, Bengaluru City.	XVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Jyothsna D. – transferred)

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114.	Smt. Shilpa K.S.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	VI Addl. District and Sessions Judge, Tumakuru. (Vice Smt. Yasmin Parveen Ladkhan - transferred)
115.	Smt. Vidya K.	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (Vice Sri. E. Rajeeva Gowda – transferred)
116.	Sri. Balachandra N. Bhat	LXXI Addl. City Civil and Sessions Judge, Bengaluru City.	LVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Krishnamurthy J.B. – transferred)
117.	Sri. Vijeth V.	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City.	XXII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vacant Court)</i>
118.	Sri. N.M. Ramesh	Addl. City Civil and Sessions Judge-FTSC-I, Bengaluru City.	I Addl. District and Sessions Judge, Haveri. <i>(Vacant Court)</i>
119.	Sri. Anand T. Chavan	LXI Addl. City Civil and Sessions Judge, Bengaluru City.	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vacant Court)</i>

#### PART-B

The following transfer and postings of **AD-HOC DISTRICT JUDGES** are ordered in the interest of public service and for administrative reasons, to take effect from the forenoon of **JUNE 2**, **2025**:-

S1. No.	Name of the Officer	Present place of working	Place to which posted
1	2	3	4
1.	Sri. Prabhakara Rao	Addl. Prl. Judge, Family Court, Kalaburagi.	Proposed for appointment as Prl. Judge, Family Court, Kalaburagi. (Vice Smt. Jyothishree Ramagowda Patil – transferred)
2.	Sri. Vijay Kumar	XCI Addl. City Civil and Sessions Judge, Bengaluru City.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. Shilpa K.S. – transferred)
3.	Sri. Vijaya Devaraja Urs	XXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Chinnannavar Rajesh Sadashiv - transferred)
4.	Smt. Yasmin Parveen Ladkhan	VI Addl. District and Sessions Judge, Tumakuru.	VII Addl. District and Sessions Judge, Tumakuru. (Special Court for trial of cases filed under PC Act) (Vice Sri. T.P. Ramalinge Gowda – transferred)

# BY ORDER OF THE HIGH COURT,

Sd/-(K.S. BHARATH KUMAR) REGISTRAR GENERAL To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

### Copy forwarded for information and necessary action to:-

- 1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru, the Presiding Officer, Labour Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
- 2. The Officers mentioned at Sl.No.1 to 3, 5 to 10, 12, 14 to 17, 19, 22 to 25, 29 to 39, 41 to 48, 50 to 54, 58, 59, 61 to 63, 65 to 68, 71, 72, 75 to 82, 84 to 92, 94 to 106, 109 to 111, 113 to 114 and 116 to 119 of **Part-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.
- 3. The Officers mentioned at Sl.No.4, 11, 18, 20, 26, 27, 40, 49, 55, 56, 60, 69, 70, 73, 74, 83, 107, 108, 112 and 115 of **Part-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025,** on receipt of necessary appointment orders from the Government.
- 4. The Officers mentioned at Sl.No. 13, 21, 28, 57, 64 and 93 of **Part-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.
- 5. The Officers mentioned at Sl.No.2 and 3 of **Part-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2, 2025**.
- 6. The Officers mentioned at Sl.No. 1 and 4 of **Part-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 2**, **2025**, on receipt of necessary appointment orders from the Government.
- 7. The Accountant General in Karnataka, Bengaluru.
- 8. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.

- 9. All the Private Secretaries to the Hon'ble Judges.
- 10. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Recruitment) and Registrar (Administration).
- 11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 12. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 13. The Director, Karnataka Judicial Academy, Bengaluru.
- 14. The Director, Arbitration Centre Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 15. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 17. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 18. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
- 19. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 20. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 21. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 22. The Prl. Secretary to Government, Labour Department, Vikasa Soudha, Bengaluru.
- 23. The Prl. Secretary to Government, Revenue Department, M.S. Building, Bengaluru.
- 24. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
- 25. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
- 26. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 27. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.

- 28. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/ DJBS/A&I/DJA Branches of this office.
- 29. Spare copies.

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